NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 110/397-398/NCLT/AHM/2016 (New) C.P. No. 78/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Parth Gaswala & Ors.

V/s.

Shri Prakashkumar V Sheth & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODZAWACA ADVOCATE RESPONDENTS Mueliule

2.

<u>ORDER</u>

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 1 to 3.

List the matter on 20.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.